

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1317  
ANSWERED ON:10.03.2005  
BAN ON TRAVELLING WITH PLATFORM TICKETS IN TRAINS  
Shiwankar Shri Maha Deo Rao

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Government has imposed ban on travelling with platform tickets in trains as reported in `Rashtriya Sahara` dated January 09,2005; and

(b) if so, the details thereof alongwith the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): The boarding procedure from intermediate stations for passengers, who do not possess any waitlisted or reserved ticket, has been slightly modified with effect from 1st January, 2005 according to which such passengers will purchase the journey ticket for IInd /1st class depending upon the class in which they desire to travel instead of purchasing the platform ticket as earlier. There is no change in boarding procedure for those passengers who possess reserved/waitlisted tickets. These difications were made in the administrative interest.